

**Annexure-4**  
**Name of the corporate debtor : Mak Mobility Private Limited**  
**Date of commencement of CIRP: 18.10.2023**  
**List of Creditor as on: 23.11.2023**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

S.no	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	M3S Mobility LLP	01/11/2023	46,66,000	46,66,000	Unsecured	-	Yes (Common Director)	-	-	-	-	-	Refer Note
2	Mark E-commerce Pvt Ltd	01/11/2023	9,54,685	9,50,000	Unsecured	-	No	100.00%	-	-	4,685	-	Refer Note
	<b>Total</b>		<b>56,20,685</b>	<b>56,16,000</b>	-	-	-	<b>100.00%</b>	-	-	<b>4,685</b>	-	

*Note: Claim amount has been provisionally admitted based on the limited information and documents shared by the claimants and the suspended board of the corporate debtor. Further in terms of Regulation 14(2) of Insolvency Resolution Process For Corporate Persons) Regulations, 2016 ,the Resolution Professional may update the claim admitted amount in case any additional information and documents are received in the due course of time*